

MA-28/2026/EZ

Sibojyoti Chakrabarti

ADVOCATE
HIGH COURT, CALCUTTA

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To
The Learned Registrar,
Hon'ble National Green Tribunal,
Eastern Zone Bench, Kolkata.
HIDCO Tower, 3RD Floor, International Finance Centre,
Action Area-II, New Town,
Kolkata: 700161.

Date : 10.04.2026

RE: O. A. No. 137/2024/EZ
(Earlier O. A. No. 608/2024/PB)

News Item titled "After Bengaluru, Water crisis Hits
Kolkata City As ground Water Level depletes In Many
Areas, Residents Express concern" appearing In
India.com dated 22.04.2024

... Applicant (s)

Versus

The West Bengal Pollution Control Board & Ors.

... Respondents

Respected Sir,

In compliance to the Solemn Order dated 01.07.2025 passed
by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata I am
herewith enclosing Original Copy of Compliance Affidavit along with a
photocopy of the compliance affidavit filed on behalf of the Kolkata
Municipal Corporation (KMC) with a humble request to kindly take the same
on record.

Enclosed as above.

With Regards,

Yours Sincerely

Sibojyoti Chakrabarti
Advocate

For Kolkata Municipal Corporation

रा.ह.अ.पू.क्षे.न्या., कोलकाता
NGT, EZB, KOLKATA
प्रति सं. / Receipt No. NGT/EZB/KOI/200
दिनांक / Date 13/04/2026

S.L No. 64



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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 137/2024/EZ
(Earlier O. A. No. 608/2024/PB)

In The Matter of:

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Water crisis Hits Kolkata City As
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COMPLAINEE IN TERMS OF SOLEMN ORDER DATED 01.07.2025 PASSED
BY THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH,
KOLKATA BY THE RESPONDENT NUMBER 04, THE KOLKATA MUNICIPAL
CORPORATION.

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2.	Photocopy of the Compliance Report submitted on behalf of the KMC is annexed herewith	'A'	6

Filed By:-
Sibojyoti Chakrabarti
SIBOJYOTI CHAKRABARTI
Advocate
Kolkata Municipal Corporation
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Email: subho.advocate@gmail.com

10 APR 2026



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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KOLKATA BY THE RESPONDENT NUMBER 04, THE KOLKATA MUNICIPAL
CORPORATION.

I, Rima Bhakat Saha, W/o Koushik Saha, aged about 40 years, by faith-
Hindu, by occupation-service, presently posted as Executive Engineer,
Tubewell/Water Supply department, the Kolkata Municipal Corporation,
having office at 5, S.N. Banerjee Road, Kolkata: 700013, do hereby solemnly
affirm and declare as follows:-

1. That I am presently posted as the Executive Engineer, Tubewell/Water
Supply department, of the Kolkata Municipal Corporation having
office at 5, S. N. Banerjee Road, Kolkata: 700013, and I have been

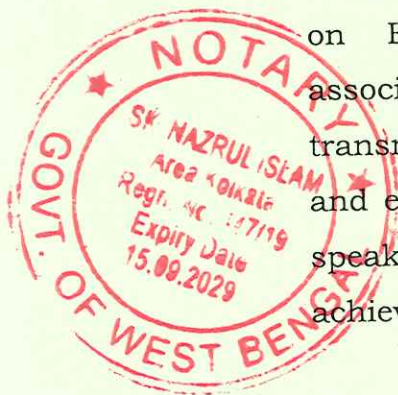


the Kolkata Municipal Corporation herein, to affirm this counter affidavit on its behalf.

2. That this compliance affidavit is being filed in compliance and obedience to the Solemn Order dated 01.07.2025 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That a compliance report is been submitted by the KMC concerned department which is detailed as below and shows compliance of the Solemn Order of the Hon'ble Tribunal:

KMC has at present treated surface water Vs ground water supply at a ratio of 98% & 2% respectively. KMC has taken up two (2 nos.) Water Treatment Plant (WTP) project for augmentation of its treated surface water capacity to a tune of 20 Million Gallons per Day capacity Water Treatment Plant with 5.0 MG capacity Clear Water Reservoir cum Pump House including 1.5 MG capacity Raw Water sump cum Pump House and Sludge Handling System with Centrifuge at Jai Hind Jal Prkalpa Complex and 10 Million Gallons per Day capacity Water Treatment Plant (WTP) with 5.0 MG capacity Clear Water Reservoir (CWR) cum Pump House including 1.5 MG capacity Raw Water (RW) sump cum Pump House and Sludge Handling System with Centrifuge on EM Bypass near the junction of Garia Station Road and its associated infrastructure like Reservoirs-cum-Pumping Stations and transmission and distribution networks with a mission to supplement and eliminate ground water by treated surface water. Nevertheless, speaking that this is a dynamic as well as continuous process of achieving the target and KMC is committed to run after it.

It is worthwhile to mention here that the Water Treatment Plant (WTP) at Dhapa (Jai Hind Jal Prkalpa) as well as at Garia Station Road are on the verge of their completion. Beside this, the associated



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infrastructure spread the length & breadth of the city are also going on at pace along with transmission pipeline from both the WTPs to their earmarked Reservoir & Pumping Stations as mentioned. The WTPs are likely to be commissioned and operational by end of this December 2026. It is also to be mentioned here that the KMC has already started trial run 10 MGD WTP at Garia partially and most of the associated reservoir cum pumping station are expected to be completed and commissioned phase-wise in accordance with the completion & commissioning of associated transmission network & distribution network on the same timeframe.

A good number of reservoir and pumping station are expected to be completed by December'2026 and people will get their treated surface water out of this endeavour and the remaining infrastructure will continue and the ground water will be eliminate phase wise as per the city demands in coming days.

Photocopy of the Compliance Report submitted on behalf of the KMC is annexed herewith and marked with the letter 'A'.

4. That the statements made in the above paragraphs are true to my knowledge and belief and as per records available in the office.
5. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me

Sibojyoti Chakrabarti

Advocate

KMC

09.04.2026

Rima Bhakat Saha

Deponent
Executive Engineer
Tubewell Department
K.M.C.

Solemnly Affirmed and
Declared before me on the
Identification of the Advocate

Notary

10 APR 2026

Sk. Nazrul Islam
Notary, Govt. of W.B.
Govt. No. 447/19
City Civil Court, Calcutta

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VERIFICATION

Verified at Kolkata by the deponent above named on this the 9th Day of April, 2026 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to 4 are true to my information derived from the office records and rest are my respectful submission before this Hon'ble Tribunal.

Identified by me

Sibojyoti Chakrabarti

Advocate
KMC

09.04.2026

Rimar Bhakat Saha

Deponent

Executive Engineer
Tubewell Department
K.M.C.



Annexure - 'A'
- 6 -

REPORT

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Rima Bhakat Saha

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K.M.C.

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Advocate

For The Kolkata Municipal
Corporation

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(M): 9007035534.